

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(OFFICE OF THE REGISTRAR GENERAL)

NOTIFICATION

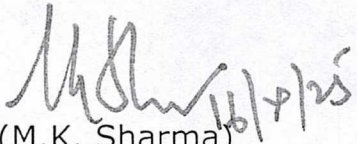
No:- 3250 of 2025/RG/SC

Dated: 16/10/2025

In addition to the existing panel of Senior Advocates for Hon'ble Supreme Court, the following Senior Advocates have also been inducted into the panel of Senior Advocates for conducting the cases of High Court of Jammu & Kashmir and Ladakh before the Hon'ble Supreme Court of India.

S.No.	Name of the Senior Advocate
1	Ms. Aishwarya Bhati,
2	Sh. Gaurav Agrawal
3	Sh. Anupam Raina

By order


(M.K. Sharma)

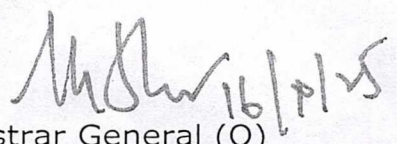
Registrar General (Officiating)

No:- 66487-66/RG/SCS

Dated: 16/10/2025

Copy of the above forwarded to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/ Srinagar.
5. Director Finance, High Court of J&K and Ladakh, Main Wing, Srinagar .
6. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Ms. Aishwarya Bhati, Senior Advocate, Supreme Court of India, 18, Todarmal Road, Bangali Market , New Delhi.
8. Sh. Gaurav Agrawal, Senior Advocate, Supreme Court of India, E-108, Ground Floor, Greater Kailash, Part-2, New Delhi-110048
9. Sh. Anupam Raina, Senior Advocate, Supreme Court of India, 80, lawyers Chamber old lawyers chamber, Supreme Court of India, New Delhi 110001, office;265,Tower 4 Supreme enclave Mayur Vihar -1,Delhi-91 Supreme Court of India for information
- ✓ 10. I/C NIC, Srinagar for uploading the same on the official website of High Court. ✓


Registrar General (O)